

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 318

434/241/ND/2018

COMP. APPL/440/2020 & COMP. APPL/417/2020

IN THE MATTER OF:

M/s. Anupam Gupta And Another

.....Applicant/Petitioner

Versus

M/s. Overseas Courier Service (India) Pvt. Ltd. & Others ...Respondent

SECTION:241

Order Delivered on 05.10.2020

CORAM:

**SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**


**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Amit P. Deshpande, Adv. for Petitioner, Mr. U.K Chaudhary, Mr. Gaurav, Mr. Mohit Ommen, Mr. Mansuymer Singh, Adv. for Respondents

ORDER

Renotify this case on 23rd October, 2020.


(T. S. Singh)
Court Officer